

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4303
ANSWERED ON:20.02.2014
COMMERCIAL AIR OPERATIONS
Aaron Rashid Shri J.M.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there has been a significant rise in the number of applications seeking commercial air operations in the country during the last one year;
- (b) if so, the names of those operators/ companies which have been allowed by the Government to start commercial operations in the country and names of those operators/ companies which are awaiting permission of the Government; and
- (c) the details of the aircrafts owned by those private airline operators/companies, operator/company-wise?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) Yes Madam. The details of the proposals for initial NOC to start Domestic Scheduled Air Transport (Passenger/Regional) Services received during 2013 are as under:

- (i) Air Asia (India) Pvt Ltd
- (ii) Airone Aviation Services Pvt. Ltd,
- (iii) Zexus Air Services Pvt Ltd
- (vi) Freedom Aviation Pvt Ltd,
- (v) Air Carnival Pvt Ltd. and
- (vi) Turbo Megha Airways Private Limited.
- (vii) TATA SIA Airlines Limited.

(b): Out of the companies mentioned in reply to Para (a) above, M/s Air Asia (India) Pvt Ltd has been granted initial NOC to start Domestic Scheduled Air Transport (Passenger) Services.

(c): In principle approval for import of 10 Airbus A-320-200 Aircraft have been given to M/s Air Asia India Pvt. Ltd. on 10.12.2013.